

As the executive authority for road transport matters is vested in State Governments, the implementation of this recommendation is their responsibility.

The road transport services in Delhi, are administered by a statutory authority set up under the Delhi Road Transport Authority Act, 1950.

LAND ARMY

374. Pandit Munishwar Datt Upadhyay: Will the Minister of Food and Agriculture be pleased to state:

(a) in what parts of the country pilot centres have been opened for the training of the land army; and

(b) what is the training imparted to the trainees in these centres and how are the cost of these centres met?

The Minister of Food and Agriculture (Shri Kidwai): (a) No pilot centre has been opened for training the Land Army personnel.

(b) Does not arise.

U. S. TECHNICAL CO-OPERATION AGREEMENT (LOCUST MENACE)

375. Pandit Munishwar Datt Upadhyay: (a) Will the Minister of Food and Agriculture be pleased to state whether there have been any Agreement signed between Government of India and U.S. Technical Co-operation Administration to fight the locust menace in India?

(b) What material and technical aid would be available to India under this Agreement?

(c) What would be the share of India's contribution to this project?

(d) When is locust invasion apprehended in India?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The following material and technical aid would be available to India under this agreement:—

(i) **Material Aid—**

(i) 75 light (4-wheel drive) vehicles.

(ii) 75 power sprayers and

(iii) 8 Wireless sets.

(ii) **Technical Aid—**

3 fixed wing planes with aircrew and technicians for demonstrating and conducting effective methods of locust control by aerial spraying during July-October, 1952.

(c) Rs. 2,48,000.

(d) The invasion started in the middle of May, 1952 and its intensity will be at its height by the end of July, 1952. The breeding will start in the wake of the monsoon rains.

MINORITIES IN INDIA

376. Shri Ganpati Ram: Will the Minister of Home Affairs be pleased to state:

(a) the total population enumerated as minorities in India giving the numbers state-wise;

(b) what castes, creed and sects of people are enumerated in minorities; and

(c) the number, caste, creed, colour-wise of each State?

The Minister of Home Affairs and States (Dr. Katju): No attempt has been made in the 1951 Census to classify people by caste or creed except as regards the Scheduled Castes and the Scheduled Tribes.

RAPE AND MUSTARD

377. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any total increase in area under Rape and Mustard in 1952 in comparison with the total area in previous three years and also the percentage of increase;

(b) the States in which such increase has occurred and the States in which it has decreased and the reasons for such increase or decrease; and

(c) what efforts have been made to increase the production of these seeds and if so, in what way and to what extent it has succeeded?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Final estimate for 1951-52 crop is not yet available. Present indications, however, are that the 1951-52 acreage may show some increase over previous years.

(c) The Indian Central Oilseeds Committee have been giving financial assistance to State Governments for carrying out research with a view to evolve high yielding varieties of Rape and Mustard seed and for control of pests and diseases. A statement showing the schemes of research undertaken is laid on the Table of the House. [See Appendix VIII, annexure No. 6.]